

**FORM A
PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
MERZ INDIA HEALTHCARE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Merz India Healthcare Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/01/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85100MH2015FTC260830
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit No.18, 1st Floor, B Wing, Chanchal Smruti Building, Katrak Road, GD Ambedkar Marg, Near Wadala Udyog Bhavan, Dadar East, Mumbai - 400031, Maharashtra, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	1 st October, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Sudha P. Navandar Address: D-519/520, Neelkanth Business Park, Nathani Road, Vidhyavihar West, Mumbai - 400 086 EMAIL: sudha@prnco.in TELEPHONE: 022-6909 9015 REGN NO.: IBBI/IPA-001/IP-P00451/2017-18/10794
8.	LAST DATE OF SUBMISSION OF CLAIMS	30 th October, 2021

Notice is hereby given that the **MERZ INDIA HEALTHCARE PRIVATE LIMITED** has commenced voluntary liquidation on 01/10/2021.

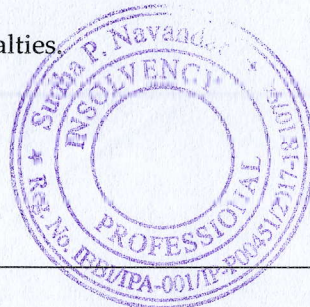
The stakeholders of **MERZ INDIA HEALTHCARE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 30/10/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 01st October, 2021

Place : Mumbai



Sudha
(Sudha P. Navandar)
Liquidator